

[Shri B. G. Mehta]

manner required by sub-rule (2) of Rule 243 of the Rules of Procedure and Conduct of Business in Lok Sabha, thirty Members from among their number to be Members of the Committee on Estimates for the year 1956-57".

Mr. Speaker: The question is:

"That the Members of this House do proceed to elect in the manner required by sub-rule (2) of Rule 243 of the Rules of Procedure and Conduct of Business in Lok Sabha, thirty Members from among their number to be Members of the Committee on Estimates for the year 1956-57".

The motion was adopted.

PUBLIC ACCOUNTS COMMITTEE

Shri V. B. Gandhi (Bombay City—North) : I beg to move :

"That the Members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 242 of the Rules of Procedure and Conduct of Business in Lok Sabha, fifteen Members from among their number to be Members of the Committee on Public Accounts for the year 1956-57".

Mr. Speaker: The question is:

"That the Members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 242 of the Rules of Procedure and Conduct of Business in Lok Sabha, fifteen Members from among their number to be Members of the Committee on Public Accounts for the year 1956-57".

The motion was adopted.

MOTION RE ASSOCIATION OF MEMBERS OF RAJYA SABHA WITH PUBLIC ACCOUNTS COMMITTEE

Shri V. B. Gandhi (Bombay City—North) : I beg to move:

"That this House recommends to Rajya Sabha that they do agree to nominate seven Members from Rajya Sabha to associate with the Committee on Public Accounts of this House for the year 1956-57 and to communicate to

this House the names of the Members so nominated by Rajya Sabha."

Mr. Speaker: The question is:

"That this House recommends to Rajya Sabha that they do agree to nominate seven Members from Rajya Sabha to associate with the Committee on Public Accounts of this House for the year 1956-57 and to communicate to this House the names of the Members so nominated by Rajya Sabha".

The motion was adopted.

BUSINESS ADVISORY COMMITTEE

THIRTY-FIFTH REPORT

Sardar Hukam Singh (Kapurthala, Bhatinda) : I beg to move:

"That this House :—

(1) agrees with the Thirty-fifth Report of the Business Advisory Committee presented to the House on the 9th May 1956; and

(2) recommends to Rajya Sabha that they do join in the Committees on the Second Five Year Plan proposed in the said Report and communicate to this House by the 14th May 1956, the names of Members of Rajya Sabha on various Committees".

The Report has been circulated to hon. Members of this House and all of them know what it contains. If you will permit me, I will explain it.

Mr. Speaker: Yes.

Sardar Hukam Singh: It was considered that the subjects in the Report of the Plan would be so varied and so vast that it would not be possible to discuss them thoroughly here in the House. Moreover, whatever period we might fix for discussion of the Plan, and however long it might be Members will not be able to contribute usefully and effectively to every subject that is contained in it. I am sure there would be complaints against the Chair that some Members have been left out and have had no opportunity to express their views.

So it was considered necessary that we might break up into different Committees where hon. Members would have full opportunity of giving their views and discussing them thoroughly.